

ASSISTANCE OF ARMY FOR RUNNING PUNJAB STATE TRANSPORT SERVICES

*741. **SHRI RAMACHANDRA VEERAPPA** : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Punjab Government recently sought the assistance of army for running the State Transport Service;

(b) if so, on what conditions the help of army can be sought for running the State Government Administration; and

(c) whether the necessary help was provided in this case ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

भारतीय तथा विदेशी भाषाओं के समाचार पत्रों में विज्ञापन

742. श्री ओंकार लाल बोहरा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय भाषाओं के समाचार-पत्रों तथा अंग्रेजी समाचारपत्रों को विज्ञापन देने के मामले में अलग-अलग नीति बरती जाती है; और

(ख) यदि हां, तो इस सम्बन्ध में क्या नीति बरती जाती है और उसके क्या कारण हैं ?

सूचना तथा प्रसारण मंत्री (श्री के० के० शाह) : (क) जी, नहीं ।

(ख) सवाल नहीं उठता ।

BORDER VIOLATIONS BY PAK AND CHINA

*743. **SHRI PREM CHAND VERMA** : Will the Minister of DEFENCE be pleased to state :

(a) the number of border violations committed by Pakistan and Chinese for-

ces against agreements during 1967 and the number of protests made by Government;

(b) what was the total loss of life and property as a result of these violations; and

(c) what measures Government have adopted to effectively stop such violations ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Pakistan committed 57 violations of the CFL and border besides 50 air violations. China committed 18 intrusions into Indian and Sikkimese territories besides one air violation, 4 Protest Notes were sent to China and 21 to Pakistan. Besides, cease-fire violation complaints were lodged with the UN Observers and, where appropriate, State Governments concerned also took up the matter with their Pakistani counterparts under the Ground Rules.

(b) 91 persons were killed as a result of the firings by Chinese and Pakistani forces, including firing from across the border. Barring some damage to bunkers etc., no property loss of any significance was caused.

(c) Apart from the lodging of Protest Notes and CFL violation complaints, our Security Forces continue to remain vigilant and when the occasion demanded, they have given a good account of themselves.

REVITALIZATION OF PLANNING COMMISSION

*744. **SHRI S. M. BANERJEE** : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that of late several proposals have been made by eminent persons in the country as to how the Planning Commission should be revitalised; and

(b) if so, what are those proposals and the steps taken in this regard ?